

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 273 OF 2018 &
IA NO. 1340 OF 2018**

Dated : 16th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Uttar Gujarat Vij Company Limited

.... Appellant(s)

Versus

Hindustan Gum & Chemicals Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Varun Pathak for R-1

Mr. Abhinav Goyal
Mr. Pallav Mongia
Mr. Mridul Chkaravarty
Mr. S.R. Pandey (Rep.) for R-2

ORDER

Respondent No.2 does not wish to file reply. They will file written submissions at the time of arguments.

Pleadings are complete.

List the matter for hearing on **15.10.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson